

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 07.12.2018 (Friday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1696 of 2018 in Comp. App. (AT) (Ins) No. 161 of 2017	Ajay Sadana Vs. Acteon India Pvt. Ltd.	Sandeep Bajaj	Ravi Verma

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

1.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	JK CEMENT LIMITED Vs. COMPETITION COMMISSION OF INDIA AND ANOTHER	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
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10:50 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

1.	I.A. No. 1985 of 2018 in Comp. App. (AT) No. 164 of 2018	Rajendra Suresh Bhumakar Vs. ROC, Pune	Deeplaxmi	
2.	Comp. App. (AT) No. 266 of 2018	Kuldeep Kumar Dangi Vs. Union of India With	Nakul Mohta	Ashim Sood (R-SFIO)
3.	Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India With	Mahesh Agarwal	Ashim Sood (R-SFIO)
4.	Comp. App. (AT) No. 353 of 2018	Rohit Modi & Ors Vs Union of India With	Mukunda	Payal Chandra
5.	Comp. App. (AT) No. 356 of 2018	Nikita Praveenkumar Tated & Ors. Vs. Union of India With	B.V. Niren	Ashim Sood

6.	Comp. App. (AT) No. 358 of 2018	Adarsh Thoughtworks Pvt. Ltd. & Ors. Vs. Union of India with	Udit Gupta	Ashim Sood
7.	Comp. App. (AT) No. 359 of 2018	Prakash Chandra Purohit & Ors. Vs. Union of India With	Abhishek Baid	Ashim Sood
8.	Comp. App. (AT) No. 362-372 of 2018	Ariizona Real Estate Pvt. Ltd. & Ors. Vs. Union of India With	Udit Gupta	Ashim Sood
9.	Comp. App. (AT) No. 374 of 2018	Sambhav Energy Ltd. Vs. Union of India	Anup Jain	Ashim Sood
10.	TA (AT) (Competition) No. 01 of 2017 (Old App 82 of 2015) (Renewal of FDR)	Verifone India Sales Pvt. Ltd Vs. CCI & Atos Worldline India Pvt. Ltd	Ritwik Bhattacharya	Robin R. David (R-1) Ravi Sekhar Nair (R-2)
11.	Competition Appeal (AT) No. 23 of 2017 (Renewal of FDR)	Khanduja Coal Transport Co. Vs. CCI & Ors.	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
12.	Competition App. (AT) No. 37 of 2018 (Renewal of FDR)	Hemant Gupta Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
13.	Competition App. (AT) No. 39 of 2018 (Renewal of FDR)	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1

For Admission (Fresh Cases)

14.	Comp. App. (AT) (Ins) No. 665 of 2018	Bohar Singh Dhillon Vs. Rohit Sehgal (Interim R.P.) & Ors.	Ambhoj Kumar Sinha	Syed Sarfaraz Karim-R1 Manisha Choudhary-R (2-34)
15.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	
16.	Comp. App. (AT) (Ins) No. 760 of 2018	Alok Kaushik Vs. ASREC (India) Ltd.	Rakesh Bajaj	
17.	Comp. App. (AT) (Ins) No. 761 of 2018	Ravi Jain, Director Vivid IT Solutions Pvt. Ltd. Vs. Pro Sportify Pvt. Ltd. & Anr.	Vidhan Vyas	

18.	Comp. App. (AT) (Ins) No. 762 of 2018	Satec Envir Engineering (India) Pvt. Ltd. Vs. Waaree Energies Ltd.	Aditya A. Pande	
19.	Comp. App. (AT) (Ins) No. 763 of 2018	Ashok Oswal Vs. UCO Bank & Anr.	Vipul Ganda	
20.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	
21.	Comp. App. (AT) (Ins) No. 765 of 2018	Narinder Kumar Garg Vs. Bhagwati Kripa Paper Mills Pvt. Ltd. & Anr.	Rakesh Kumar	
22.	Comp. App. (AT) No. 251 of 2018	Winshore Developers Pvt. Ltd. Vs. Registrar of Companies, Kerala & Lakshadweep	Asish Mohan	
23.	Comp. App. (AT) No. 402 of 2018	MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal	Nitin Mittal	
24.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr.	P.L. Bhalla	

For Admission (After Notice)

25.	Comp. App. (AT) (Ins) No. 329 of 2018	State Bank of India Vs. Punjab National Bank & Ors. With	Nidhi Mittal	N.V. Srinivasan-R1 Bishwajit Dubay-R2 Chitranshul A. Sinha-R3 CA Sinha-R21
26.	Comp. App. (AT) (Ins) No. 529 of 2018	Punjab National Bank Vs State Bank of India and Ors	Premanand Gewas	Ankur Mittal-R1 Shatrajit Banerji-R2
27.	Comp. App. (AT) (Ins) No. 713 of 2018	Lakshmi Vilas Bank Ltd. Vs Orchid Pharma Ltd. & Anr.	S. Aravindh	Bishwajit Dubey-R1
28.	Comp. App. (AT) (Ins) 473 of 2018	Seth ThakurdasKhinraj Rathi Vs. Cal Refineries Ltd and Anr.	Anurag Ojha	Lakshmi Gurung-R2 Rakesh Kr. Jain-RP
29.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	
30.	Comp. App. (AT) (Ins) No. 663 of 2018	M Goutham Chand Bafna & Anr Vs Hi-Style India (P) Ltd.	Gautam Swarup	

31.	Comp. App. (AT) (Ins) No. 664 of 2018	Abhay Kumar Jain Vs Narender Kumar & Anr	Tanmaya Mehta	Ashok Juneja-IRP
32.	Comp. App. (AT) (Ins) No. 675 of 2018	Madhuban Trade Steels Pvt. Ltd. Vs. Shree Vaishnav Metal & Power Pvt. Ltd.	Hitesh Sachar	
33.	Comp. App. (AT) (Ins) No. 687 of 2018	Bhavik Bhimjyani Vs Uday Vinodchandra Shah & Anr	Smriti Churiwal	
34.	Comp. App. (AT) (Ins) No. 690 of 2018	Sheena Adarsh Vs Union Bank of India & Anr. With	P.Bakiyaraj	Rajiv S. Roy-R1
35.	Comp. App. (AT) (Ins) No. 742 of 2018	Sheeju Purushothaman Vs. Union Bank of India & Ors.	P. Bakiyaraj	Rajiv S. Roy-R1
36.	Comp. App. (AT) (Ins) No. 708 of 2018	Satyendra Singh Vs. Rama Subramanian & Anr.	Mohit Jolly	
37.	Comp. App. (AT) (Ins) No. 724 of 2018	Shailen Shah, Resolution Professional Vs. DBM Geotechnics & Construction Ltd.	Shashank Agarwal	
38.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Sourabh-R1 Neha Mishra (R2 - R5)
39.	Competition. App. (AT) No. 81 of 2018	Vijay Bhutda Vs CCI & Ors	Gautam Shahi	Dushyant K. Mahant-CCI

For Hearing

40.	Comp. App. (AT) (Ins) No. 97 of 2018 Part Heard	Mahendra Trading Company &Ors. Vs. Hindustan Controls and Equipment Pvt. Ltd.	Anil Agarwalla	Amrita Sharma
41.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. CCI &Ors. With	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
42.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI &Anr. with	AnubhavMardikar	Ankit Jam
43.	Competition Appeal (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India &Anr. With	Arunava Mukherjee	Arjun Krishnan (R-1) UddyamMukherjee (R-2)

44.	Competition Appeal (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. SundarRamanathan	Dushyant K Mahant (R-1) UddyamMukherjee (R-2)
45.	Competition Appeal (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI &Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) UddyamMukherjee (R-2)
46.	Competition Appeal (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) Uddyam Mukherjee (R-2)
47.	Competition Appeal (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India &Anr. With	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
48.	Competition Appeal (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
49.	Competition Appeal (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI &Anr. With	Johnson Subba	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
50.	Competition Appeal (AT) No. 37 of 2017	Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. with	Johnson Subba	Uddyam Mukherjee (R-2)
51.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr.	Jaspreet Singh Rai	
52.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
53.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2

12:00 noon

For Hearing (Part Heard)

54.	Comp. App. (AT) (Ins) No. 283 of 2018	S.N. Plumbing Pvt. Ltd. through R.P. Sanjay Kumar Ruia Vs. IL& FS Engineering & Construction Company Ltd. With	Sanjay Kumar Ruia	Abhinav Bhatia
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55.	Comp. App. (AT) (Ins) No. 642 of 2018	Charu Desai, R.P. of Mandhana Industries Ltd. Vs. Instyle Exports Pvt. Ltd.	Pooja Mahajan	Johnson Subba
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02: 00 PM

For Hearing

56.	Comp. App. (AT) No. 332 of 2018 Part Heard	Sharda Motor Industries ltd Vs Rohit Relan & Ors	Smarika Singh	Pawan Sharma
57.	Comp. App. (AT) No. 378 of 2018	Rohit Relan & Ors. Vs. Sharda Motor Industries Ltd. & Ors.	Anuradha Dutt	Smarika Singh
58.	Comp. App. (AT) (Ins) No. 437 of 2018 & I.A. No. 1830 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. with	Honey Satpal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
59.	Comp. App. (AT) (Ins) 438 of 2018	Deepak Singh Vs. Orissa Manganese and Minerals Ltd. with	Gaurav Singh	Arjun Asthana
60.	Comp. App. (AT) (Ins) No. 444 of 2018 & I.A. No. 1831 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd. with	Honey Satpal	Mahesh Agarwal
61.	Comp. App. (AT) (Ins) No. 500 of 2018	Sundargarh Mines & Transport Vs. Orissa Manganese & Minerals Ltd. & Ors.	Vivek Mohanty	Arveena Sharma-R1 Srevita Ghosh- R2

Note: Court will not sit after 3:00 PM.

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By Order
-sd/-

Registrar